

DoE vs Sanjay Bhandri and others

ECIR NO. HQ /03/2017

05/08/2020 (4.15pm)

Present: None

It is informed by the Sh. Brijesh the Reader of the Court that Complaint titled DoE vs Sanjay Bhandri and others(in ECIR NO. HQ /03/2017) has been received from office from E-mail of anjanadhalla@gmail.com on the Court E-mail readercbi09radc@gmail.com around 1.45 pm.

This matter was taken up today in the morning and was directed to be listed on 17/08/2020 as though the Complaint was assigned but it was not received as attachment with E-mail.

Now the Complaint is received but it could not be opened for perusal as it is password protected.

Any order qua the complaint can be passed only after its perusal.

Let notice be issued to the I.O/ Complainant to appear on 17/08/2020, date already fixed, to provide the 'Password.'

This digitally signed order is being sent to Sh. Brijesh the Reader of the Court on Court E-mail readercbi09radc@gmail.com with the direction to upload it on website and further to place it on file on resumption of regular functioning of court or when he visit the court as per Duty Roster.

AJAY KUMAR KUHAR

ASJ/ Special Judge, CBI-09(PC Act)

RADC, New Delhi

